

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6823
ANSWERED ON:11.05.2005
CONFERRING LEGAL POWERS ON NHAI
Yadav Shri Baleshwar

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways, Authority of India is helpless even to protect its own property for lack of legal powers;
- (b) if so, whether the Union Government is contemplating to equip NHAI with punitive power;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K. H. MUNIYAPPA)

(a) No, Sir.

(b) to (d) The Government of India has already brought into force with effect from 27.1.2005 "The control of National Highways (Land and Traffic) Act, 2002" which has adequate provision for removal of encroachments on National Highways land and protection of highway assets.